

THE GAUHATI HIGH COURT AT GUWAHATI
(PRINCIPAL SEAT)

Statement showing the category wise number of cases of institution, disposal and pendency during the year 2008

Total Court working days=213

SL.No.	Category of Cases	Pending as on 01.01.08	Institution	Disposal	Pending as on 31.12.08
1	RFA	699	119	34	784
2	FAO	375	25	102	298
3	RSA	870	163	111	922
4	LPA	38	-	-	38
5	CRP	349	440	325	464
6	Review Petn.	56	110	110	56
7	C.Ref.	-	6	4	2
8	Arbitration	36	44	26	54
9	C.M.Appl.	19071	4816	3211	20676
10	W.P.(C)	11769	5500	6031	11238
11	PIL	101	63	56	108
12	W.A.	457	486	375	568
13	Mat Case	65	23	19	69
14	Test Case	30	-	1	29
15	M.A.C.	784	104	114	774
16	EI.Petn.	4	1	2	3
17	Cont. Case	1817	490	771	1536
18	SAO	14	8	1	21
19	Comp. Petn.	49	16	29	36
20	Tax Cases	16	9	7	18
21	Cross Objection	46	2	-	48
22	Tr.P(C)	74	40	38	76
23	I.A.	16	7	7	16
24	L.A.Ref.	3	-	3	-
25	L.A.App.	29	83	71	41
26	CrI.App.	1119	343	227	1235
27	CrI.Rev.Petn.	944	439	303	1080
28	CrI.Pet.	335	360	301	394
29	CrI.Ref.	7	-	1	6
30	CrI.(D) Ref.	-	1	1	-
31	Bail Appln.	256	6022	5971	307
32	W.P(CrI.)	31	39	33	37
33	CrI.M.Appl.	3407	759	423	3743
34	Tr.P(CrI.)	17	23	16	24
Total		42884	20541	18724	44701

R. S. Saha
- 06/01/09.
Superintendent
Statement Section.
R. S. Saha
06/01/09.

6/1/09
Deputy Registrar (Judicial)
Gauhati High Court, Guwahati.

IN THE GAUHATI HIGH COURT AT GUWAHATI
(KOHIMA BENCH)

Statement showing the category wise number of cases of institution, disposal and pendency during the year- 2008

Total working days=201

SL.No.	Category of Cases	Pending as on 01.01.2008	Institution	Disposal	Pending as on 31.12.2008
1	RFA	21	16	16	21
2	FAO	-	-	-	-
3	RSA	4	2	2	4
4	LPA	-	-	-	-
5	CRP	20	11	8	23
6	Review Petn.	8	11	12	7
7	C.Ref.	2	-	2	-
8	Arbitration	-	-	-	-
9	C.M.Appl.	182	243	222	203
10	W.P.(C)	449	220	239	430
11	PIL	1	4	1	4
12	W.A.	32	9	13	28
13	Mat.Case	-	-	-	-
14	Test Case	-	-	-	-
15	M.A.C.	47	30	15	62
16	EI.Petn.	-	-	-	-
17	Cont.Case	50	22	18	54
18	SAO	-	-	-	-
19	Comp. Petn.	-	-	-	-
20	Tax Cases	-	-	-	-
21	Cross Objection	-	1	1	-
22	Tr.P(C)	-	-	-	-
23	I.A.	-	-	-	-
24	L.A.Ref.	-	-	-	-
25	L.A.App.	-	-	-	-
26	Crl.App.	10	9	2	17
27	Crl.Rev.Petn.	1	3	3	1
28	Crl. Pet.	-	-	-	-
29	Crl.Ref.	-	-	-	-
30	Crl.(D) Ref.	-	-	-	-
31	Bail Appln.	1	10	10	1
32	W.P(Crl.)	1	-	-	1
33	Crl.M.Appl.	4	17	14	7
34	Tr.P(Crl)	-	-	-	-
	Total	833	608	578	863

29.01.09
Superintendent
Statement Section

29/01/09
Deputy Registrar (Judicial)
Gauhati High Court, Guwahati

23/01/2009

**IN THE GAUHATI HIGH COURT AT GUWAHATI
(SHILLONG BENCH)**

Statement showing the category wise number of cases of institution, disposal and pendency during the year- 2008

Total working days=206

SL.No.	Category of Cases	Pending as on 01.01.2008	Institution	Disposal	Pending as on 31.12.2008
1	RFA	22	8	11	19
2	FAO	1	9	5	5
3	RSA	3	1	4	-
4	LPA	4	-	-	4
5	CRP	44	38	64	18
6	Review Petn.	15	14	5	24
7	C.Ref.	1	-	-	1
8	Arbitration	-	1	1	-
9	C.M.Appl.	459	500	369	590
10	W.P.(C)	824	348	436	736
11	PIL	3	-	2	1
12	W.A.	41	41	47	35
13	Mat.Case	-	1	-	1
14	Test Case	-	-	-	-
15	M.A.C.	7	11	12	6
16	El.Petn.	-	-	-	-
17	Cont.Case	29	27	39	17
18	SAO	-	-	-	-
19	Comp. Petn.	-	-	-	-
20	Tax Cases	-	-	-	-
21	Cross Objection	1	2	-	3
22	Tr.P(C)	-	1	1	-
23	I.A.	-	-	-	-
24	L.A.Ref.	-	-	-	-
25	L.A.App.	-	-	-	-
26	Crl.App.	7	14	4	17
27	Crl.Rev.Petn.	6	53	44	15
28	Crl. Pet.	-	-	-	-
29	Crl.Ref.	1	-	-	1
30	Crl.(D) Ref.	1	-	-	1
31	Bail Appln.	20	32	52	-
32	W.P(Crl.)	-	7	7	-
33	Crl.M.Appl.	48	44	41	51
34	Tr.P(Crl)	-	-	-	-
	Total	1537	1152	1144	1545

29.01.09
Superintendent
Statement Section

29/01/2009

29/01/09
Deputy Registrar (Judicial)
Gauhati High Court, Guwahati

IN THE GAUHATI HIGH COURT AT GUWAHATI
(IMPHAL BENCH)

Statement showing the category wise number of cases of institution, disposal and pendency during the year- 2008

Total working days=186

SL.No.	Category of Cases	Pending as on 01.01.2008	Institution	Disposal	Pending as on 31.12.2008
1	RFA	37	29	20	46
2	FAO	5	-	4	1
3	RSA	9	7	3	13
4	LPA	-	1	1	-
5	CRP	20	14	24	10
6	Review Petn.	57	12	16	53
7	C.Ref.	-	-	-	-
8	Arbitration	2	-	1	1
9	C.M.Appl.	2920	946	858	3008
10	W.P.(C)	4180	1000	1596	3584
11	PIL	17	13	8	22
12	W.A.	434	139	76	497
13	Mat.Case	-	5	4	1
14	Test Case	-	-	-	-
15	M.A.C.	-	-	-	-
16	EI.Petn.	1	-	-	1
17	Cont.Case	805	179	333	651
18	SAO	-	1	-	1
19	Comp. Petn.	-	-	-	-
20	Tax Cases	-	-	-	-
21	Cross Objection	-	-	-	-
22	Tr.P(C)	-	1	-	1
23	I.A.	1	1	-	2
24	L.A.Ref.	2	-	1	1
25	L.A.App.	1	-	-	1
26	CrI.App.	7	23	2	28
27	CrI.Rev.Petn.	10	8	6	12
28	CrI.Pet.	2	13	11	4
29	CrI.Ref.	-	-	-	-
30	CrI.(D) Ref.	-	-	-	-
31	Bail Appln.	20	26	26	20
32	W.P(CrI.)	90	119	103	106
33	CrI.M.Appl.	14	16	3	27
34	Tr.P(CrI)	-	-	-	-
	Total	8634	2553	3096	8091

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29/12/08
Superintendent
Statement Section

29/12/08
Deputy Registrar (Judicial)
Gauhati High Court, Guwahati

IN THE GAUHATI HIGH COURT AT GUWAHATI
(AGARTALA BENCH)

Statement showing the category wise number of cases of institution, disposal and pendency during the year- 2008

Total working days=212

SL.No.	Category of Cases	Pending as on 01.01.2008	Institution	Disposal	Pending as on 31.12.2008
1	RFA	51	21	8	64
2	FAO	16	1	2	15
3	RSA	393	76	51	418
4	LPA	6	-	6	-
5	CRP	113	71	89	95
6	Review Petn.	32	17	24	25
7	C.Ref.	-	-	-	-
8	Arbitration	10	28	31	7
9	C.M.Appl.	785	1325	1147	963
10	W.P.(C)	1703	411	465	1649
11	PIL	1	1	1	1
12	W.A.	246	66	102	210
13	Mat.Case	81	12	9	84
14	Test Case	-	-	-	-
15	M.A.C.	814	154	60	908
16	El.Petn.	-	-	-	-
17	Cont.Case	30	17	26	21
18	SAO	3	2	1	4
19	Comp. Petn.	3	-	-	3
20	Tax Cases	-	-	-	-
21	Cross Objection	33	21	2	52
22	Tr.P(C)	5	10	5	10
23	I.A.	1	-	-	1
24	L.A.Ref.	-	-	-	-
25	L.A.App.	242	171	20	393
26	CrI.App.	471	124	82	513
27	CrI.Rev.Petn.	515	125	82	558
28	CrI.Pet.	-	-	-	-
29	CrI.Ref.	-	-	-	-
30	CrI.(D) Ref.	2	-	-	2
31	Bail Appln.	15	219	224	10
32	W.P(CrI.)	1	1	-	2
33	CrI.M.Appl.	72	285	270	87
34	Tr.P(CrI)	-	-	-	-
	Total	5644	3158	2707	6095

Superintendent
Statement Section

Deputy Registrar (Judicial)
Gauhati High Court, Guwahati

IN THE GAUHATI HIGH COURT AT GUWAHATI
(AIZAWL BENCH)

Statement showing the category wise number of cases of institution, disposal and pendency during the year- 2008

Total working days=205

SL.No.	Category of Cases	Pending as on 01.01.2008	Institution	Disposal	Pending as on 31.12.2008
1	RFA	10	8	8	10
2	FAO	1*	-	-	*
3	RSA	22	8	17	13
4	LPA	-	-	-	-
5	CRP	9	12	12	9
6	Review Petn.	6	9	5	10
7	C.Ref.	-	-	-	-
8	Arbitration	-	-	-	-
9	C.M.Appl.	61	149	152	58
10	W.P.(C)	112	158	185	85
11	PIL	-	-	-	-
12	W.A.	34	6	9	31
13	Mat.Case	-	-	-	-
14	Test Case	-	-	-	-
15	M.A.C.	23	28	28	23
16	EI.Petn.	-	-	-	-
17	Cont.Case	12	12	6	18
18	SAO	3	1	1	3
19	Comp. Petn.	-	-	-	-
20	Tax Cases	-	-	-	-
21	Cross Objection	5	1	5	1
22	Tr.P(C)	-	-	-	-
23	I.A.	-	-	-	-
24	L.A.Ref.	-	-	-	-
25	L.A.App.	-	-	-	-
26	Crl.App.	4	13	6	11
27	Crl.Rev.Petn.	1	9	4	6
28	Crl.Pet.	-	-	-	-
29	Crl.Ref.	6	-	5	1
30	Crl.(D) Ref.	-	-	-	-
31	Bail Appln.	-	6	6	-
32	W.P(Crl.)	-	-	-	-
33	Crl.M.Appl.	2	11	8	5
34	Tr.P(Crl)	-	-	-	-
	Total	311	431	457	284

* Converted to RSA.

29/12/09
Superintendent
Statement Section

29/12/09
Deputy Registrar (Judicial)
Gauhati High Court, Guwahati

IN THE GAUHATI HIGH COURT AT GUWAHATI
(ITANAGAR BENCH)

Statement showing the category wise number of cases of institution, disposal and pendency during the year- 2008

Total working days=166

SL.No.	Category of Cases	Pending as on 01.01.2008	Institution	Disposal	Pending as on 31.12.2008
1	RFA	5	2	4	3
2	FAO	8	6	9	5
3	RSA	-	1	1	-
4	LPA	1	-	-	1
5	CRP	3	40	33	10
6	Review Petn.	11	33	27	17
7	C.Ref.	-	-	-	-
8	Arbitration	3	5	2	6
9	C.M.Appl.	43	193	177	59
10	W.P.(C)	303	531	553	281
11	PIL	7	7	2	12
12	W.A.	51	48	31	68
13	Mat.Case	-	-	-	-
14	Test Case	-	-	-	-
15	M.A.C.	3	4	6	1
16	El.Petn.	-	-	-	-
17	Cont.Case	-	-	-	-
18	SAO	-	1	1	-
19	Comp. Petn.	-	-	-	-
20	Tax Cases	-	-	-	-
21	Cross Objection	5	46	31	20
22	Tr.P(C)	-	5	4	1
23	I.A.	-	-	-	-
24	L.A.Ref.	-	-	-	-
25	L.A.App.	-	-	-	-
26	Crl.App.	14	8	6	16
27	Crl.Rev.Petn.	7	14	20	1
28	Crl.Pet.	-	10	8	2
29	Crl.Ref.	16	-	-	16
30	Crl.(D) Ref.	-	-	-	-
31	Bail Appln.	5	140	140	5
32	W.P(Crl.)	-	-	-	-
33	Crl.M.Appl.	3	9	6	6
34	Tr.P(Crl)	-	2	1	1
	Total	488	1105	1062	531

Rose
7/2/09.
Superintendent
Statement Section

[Signature]
07/02/2009

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7/2/09

Deputy Registrar (Judicial)
Gauhati High Court, Guwahati